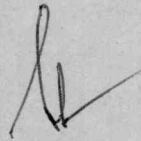
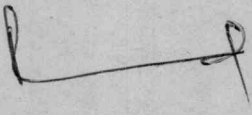


12-2-2001

Hon. Mr. Justice R.R.K. Divedi, VC

Hon. Mr. S. Dayal, A.M.

Sri Anil Divedi learned Counsel for the applicant states that ^{he has} no instructions to press this application. The OA is accordingly dismissed for want of prosecution. Sri G.P. Agrawal learned Counsel for the respondents is present. No order as to costs.


A.M.
VC

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